

reply given to Starred Question No. 229 on the 13th February, 1959 and state the progress made so far in the production of the film on the removal of untouchability?

The Minister of Information and Broadcasting (Dr. Keskar): An agreement with the producer is being negotiated and is expected to be finalised very shortly.

Migration of Indians from Ceylon

4. Shri D. C. Sharma: Will the Prime Minister be pleased to state the number of Indians who have migrated from Ceylon to India upto the 30th June, 1959?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): 75,650 Indian nationals have left Ceylon upto the end of May 1959. Out of these 38,159 Indian nationals left Ceylon on being served with quit notices by the Government of Ceylon, and 37,491 persons left the Island voluntarily.

Later figures are not available.

Development of Handloom Industry in Bombay

5. Shri Pangarkar: Will the Minister of Commerce and Industry be pleased to state:

(a) whether the Bombay Government has submitted any schema for the development of Himru and Pathon Handloom cloth during 1959-60;

(b) if so, the nature thereof;

(c) the amount asked for, and

(d) the amount proposed to be granted during 1959-60?

The Minister of Commerce and Industry (Shri Lal Bahadur Shastri):

(a) No, Sir

(b), (c) and (d). Do not arise.

Manufacture of Rubber Goods

6. Shri Pangarkar: Will the Minister of Commerce and Industry be pleased to state the nature of steps taken or proposed to be taken to make India self-sufficient in the manufacture of rubber goods?

The Minister of Commerce and Industry (Shri Lal Bahadur Shastri): A statement is laid on the Table.

STATEMENT

India is self-sufficient in practically all rubber goods, except a few specialised items, e.g. certain odd sizes of tyres and tubes, Vand Fan Belts, tennis balls and contraceptives, imports of which are allowed in small quantities. Some of the rubber goods, such as Tyres and Tubes, (normal sizes) rubber and canvas Footwear etc., are even exported to foreign markets in sizable quantities.

In order to meet the country's current and anticipated requirements of the specialised items, Government have approved certain schemes for their manufacture.

Import Licences

7. Shri Pangarkar: Will the Minister of Commerce and Industry be pleased to state the total value of import licences issued during the first half of 1959 in respect of (i) capital goods and (ii) consumer goods?

The Minister of Commerce and Industry (Shri Lal Bahadur Shastri): It is not possible to determine the total value of import licences issued during the first half of 1959, as the licensing periods are from October, 1958 to March, 1959 and from April to September, 1959. However, the total value of licences issued in respect of Capital goods, Consumer goods and Industrial goods during the licen-

sing period October, 1958—March, 1959 is given below—

	(Value in lakhs of Rs)
Capital Goods including Plant and Machinery	62,15
Consumer goods	21,45

Sindri Fertilizers and Chemicals Ltd

8. **Shri Morarka:** Will the Minister of Commerce and Industry be pleased to refer to the reply given to Unstarred Question No 2537 on the 31st March, 1959 and state

(a) what recommendations of the representatives of the Industrial Management Research Unit for Planning have since been implemented by the Sindri Fertilizers and Chemicals Ltd, and

(b) whether a copy of these recommendations would be laid on the Table?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra):

(a) Sindri has not yet been able to complete examination of the voluminous report nor to decide whether any of the suggestions made therein deserve to be implemented

It may however be stated that the Industrial Management Research Unit for Planning attached to the Indian Statistical Institute, a Government aided private organisation, were allowed at their own initiative and request certain facilities to study the working of Sindri as part of their larger programme for undertaking similar research studies in various industrial units in the country. Sindri did not, in fact, expect any report from this team until a copy was actually received. On the attention of the Government being drawn to the receipt of such a Report Sindri was advised to examine the observations contained therein and to implement such suggestions as may, in the discretion of the management, be con-

sidered helpful in improving efficiency

(b) The Report has not been formally submitted to the Government. Attempts will be made to obtain a copy for the Parliament Library

Displaced Persons from Goa

9. **Shri Radha Raman:** Will the Prime Minister be pleased to state

(a) the number of displaced families which have come from Goa so far due to conditions prevailing there,

(b) where they have been settled;

(c) whether Government have rendered any financial or other assistance to them, and

(d) if so, the nature thereof?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): (a) to (d) We have no accurate statistics for families who have permanently migrated from Goa because of political situation there. However, according to the information available with the police, 221 families, including about 100 families of fishermen, have left Goa, Daman and Diu and have settled down in India, particularly in Bombay, Belgaum, Sawantwadi, Karwar, Poona, Vapi (Surat district) and Nagpur. Applications for financial assistance are considered on merits and in some instances small assistance has been given to certain families.

Resources for the Second Five Year Plan

10. { **Shri Ram Krishan Gupta:**
Shri A. M. Tariq.
Shri D. C. Sharma:
Shri S. M. Banerjee:
Shri Jagdish Awasthi.
Shri N. R. Munisamy:

Will the Minister of Planning be pleased to refer to the reply given to the Starred Question No 13 on the 10th February, 1959 and state

(a) the nature of final steps taken by the States and the Centre to raise the resources for the Second Five